

**RESERVE BANK OF INDIA  
(EXCHANGE CONTROL DEPARTMENT)  
CENTRAL OFFICE  
MUMBAI 400001**

**Notification No.FEMA/ 18 /RB-2000 dated 3rd May 2000**

In pursuance of clause (a) of Section 3 of Foreign Exchange Management Act, 1999 (42 of 1999), the Reserve Bank of India is pleased to permit any person to buy from any Post Office, in accordance with any law or rules made thereunder for the time being in force, any foreign exchange in the form of postal orders or money orders.

**(P.R. GOPALA RAO)  
Executive Director**